

**Krishna Godavari Basin Project of ONGC**

†\*116. SHRI RAKESH SINHA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the present status of Krishna Godavari Basin Project of ONGC;
- (b) the reasons for the delay in this enterprise and the extent to which management is responsible for delay; and
- (c) whether its gas production capacity is 15 million cubic meters and oil production capacity is 77,000 barrels per day?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) In Krishna Godavari Basin, as on 01.01.2019, Oil and Natural Gas Corporation Ltd. (ONGC) is having 52 Petroleum Mining Leases (PML), including 3 PML under New Exploration Licensing Policy (NELP) and 49 under Nomination and 5 Petroleum Exploration Licences (PEL). Status of blocks operated by ONGC is given in the Statement (*See below*).

(b) The projects in Krishna Godavari (KG) offshore are complex and challenging. The reasons for delay in execution of the project *inter-alia* include delay in obtaining requisite approvals/clearances, *force-majeure*, crunch in rigs resources in international market for deep water, operations/technical challenges resulting in seeking extensions and revision, change of operatorship and JV Partners.

(c) As per production profile of one of the project in KG Basin, namely KG-DWN 98/2, the peak production of 78,000 Barrel of Oil per day (BOPD) and 15.6 MMSCMD of gas is envisaged.

***Statement******Details of status of KG Basin Blocks operated by ONGC***

Blocks	Status
KG-DWN-98/2	<ul style="list-style-type: none"> <li>• Field Development Plan (FDP) approved for Cluster-II in March, 2016 and PML granted.</li> <li>• Declaration of Commerciality for Cluster-III reviewed in July, 2018.</li> </ul>

†Original notice of the question was received in Hindi.

Blocks	Status
	<ul style="list-style-type: none"> <li>FDP rejected by the Management Committee in September, 2018 and ONGC filed representation against FDP rejection to Ministry of Petroleum and Natural Gas.</li> </ul>
KG-OSN- 2004/1	<ul style="list-style-type: none"> <li>Filed revised FDP in December, 2018. The earlier FDP was approved in March 2017.</li> </ul>
KG-OSN-2001/3	<ul style="list-style-type: none"> <li>The special dispensation of additional 2 years is sought for submission of FDP.</li> <li>Empowered Committee of Secretaries previously granted 3 years special dispensation to earlier operator Gujarat State Petroleum Corporation.</li> </ul>
KG-ONN-2003/1	<ul style="list-style-type: none"> <li>Production commenced in May, 2018. Project is to be completed in April, 2019.</li> </ul>
Integrated Development of G-1 and G-15 nomination field	<ul style="list-style-type: none"> <li>Completed in June, 2015</li> </ul>
Integrated Development of Vashista and S-1 nomination field	<ul style="list-style-type: none"> <li>Completed in March, 2018</li> </ul>

#### Attacks on minorities

\*117. SHRI HUSAIN DALWAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is cognizant of attacks on minorities and their places of worship, if so, the details thereof and the reasons therefor;

(b) the State-wise details of number of deaths and injuries to minorities due to communal attacks, number of FIRs filed regarding attacks on minorities and their places of worship, number of cases in which no action was taken against the attackers, number